

PROFORMA FOR DECLARATION OF ASSETS
(As On 31.03.2012)

Name of Officer (In Full) : **MONA SONWANI**
 Date of Birth : **14-11-1979**
 Present post held : **II CIVIL JUDGE CLASS-II BILASPUR**

Immovable Property				
Name of District, Sub Division Taluka and Village in which property is situated	Name and details of Property	if not in own, state in whose name held and his/her relationship to the Govt. Servant		How acquired? Whether by purchase lease mortgage, inheritance, gift or otherwise with details of persons from whom acquired
	Housing and other Buildings	Land		
1	2	3	4	5
NIL	NIL	NIL	NIL	NIL
Movable Property (Valued Above 25,000/- of Rs.)				
Name of Articles				
CAR - FIAT PUNTO 1-2 Dynamic Bossa Nova white				
Jewellery (Worth Rs.)				
GOLD & SILVER - 300000/-				
Jewellery (Lump Sum)				

Shares/Debentures			
Name of Issuing Company 1	Nos. of Shares 2		
NIL	NIL		
Life Insurance Policy & Others			
Name of Issuing Company 1	Amount 2		
1- LIFE INSURANCE CORPORATION OF INDIA	SUM ASSURED - 220000/- Prem-14683/- Prem. mode YLY		
2- LIFE INSURANCE CORPORATION OF INDIA	SUM ASSURED - 10,00,000/- Prem 24260/- Prem. mode HLY		
Bank Depositors/Securities & Investments			
	Name of Bank 1	City 2	Amount 3
2) Savings Bank A/Cs	STATE BANK OF INDIA	BILASPUR	61347/- 10026/-
3) PPF			
4) CPS कुल कटौती			
5) NSS			221534/-
6) Others -FD	STATE BANK OF INDIA	BILASPUR	
7) सरकार आसिक बचत योजना	POSTOFFICE	BAGBAHARA, DIST:- MAHASAMUND	(13.06.09 to 13.12.12)86000/- 26400/-

1- In case where it is not possible to assess the value accurately the approximate value in relation to present condition may be indicated
 Note:- The expected declaration of assets is subjects to Provisions of C.G. Civil Services (Conduct) Rules 1965.

Signature & Date
 (मीना चौधरी)
 द्वितीय व्यवहार न्यायाधीश वर्ग-2
 बिलासपुर (छ.ग.)